

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

WEDSDAY, MARCH 12, 2014

GOVERNMENT BUSINESS

1. Questions.
2. Shri C.R. Marak, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dt. 15-02-2014 under the caption “Raju’s GNLA neutralisation claim falls flat”.
3. Debate on Governor’s Address.
4. Reply of the Chief Minister to the Debates on Governor’s Address.
5. Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2013-2014.
6. Dr. MUKUL SANGMA, Chief Minister in-charge, Political to lay the Notification No.POL.155/96/PT/293., dt. 6th March, 2014 regarding the Meghalaya Human Rights Commission (Salaries and Allowances and other Terms and Conditions of Service of the Members) Rules, 2014.
7. Shri P. TYNSONG, Minister in-charge, Community and Rural Development to lay the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Scheme, Meghalaya for 2011-2012.

*Shillong,
the 11th March, 2014.*

*Secretary,
Meghalaya Legislative Assembly.*